

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 221 of 2021

IN THE MATTER OF:

K. Srinivas Krishna

...Appellant

Versus

Shyam Arora & Ors.

...Respondents

Present: -

For Appellant: Mr. P. Nagesh, Sr. Advocate with Mr. Shantam Gorawara, Advocate.

Mr. Srinivas Krishna (in-person)

For Respondent: Mr. Shyam Arora (in-person).

ORDER
(Virtual Mode)

07.05.2021 Perused the email dated 6.05.2021 sent by one Shantam Gorawara, Advocate appearing on behalf of the Appellant showing an urgency in the matter and it was stated that the Appellant has filed Application for stay through email on NCLAT online portal on 01.05.2021.

Learned Counsel for the Appellant may file Hard Copy of the I.A. (Stay Application) before Registry latest by 11.05.2021.

List the Appeal on **24th May, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)